

ITEM NO.7

COURT NO.3

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 626/2015

COMMISSIONER OF INCOME-TAX,CENTRAL II

Appellant(s)

VERSUS

ESCORTS HEART INST. AND RESEARCH CENTRE LTD.

Respondent(s)

WITH

C.A. No. 627/2015 (XIV)

C.A. No. 628/2015 (XIV)

C.A. No. 629/2015 (XIV)

C.A. No. 630/2015 (XIV)

C.A. No. 631/2015 (XIV)

C.A. No. 632/2015 (XIV)

C.A. No. 633/2015 (XIV)

C.A. No. 634/2015 (XIV)

C.A. No. 635/2015 (XIV)

C.A. No. 636/2015 (XIV)

C.A. No. 637/2015 (XIV)

C.A. No. 638/2015 (XIV)

C.A. No. 639/2015 (XIV)

C.A. No. 640/2015 (XIV)

C.A. No. 641/2015 (XIV)

C.A. No. 642/2015 (XIV)

C.A. No. 643/2015 (XIV)

C.A. No. 644/2015 (XIV)

C.A. No. 645/2015 (XIV)

Date : 09-07-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
[IN CHAMBERS]

For Appellant(s) Ms. Gunwant Dara,Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s) Mr. Jagdish Kumar Chawla, AOR

Dr. Shashwat Bajpai,Adv.
Mr. Sharad Agrawal,Adv.
Mr. V. N. Raghupathy, AOR

Ms. Aruna Gupta, AOR
Ms. Simran Mehta,Adv.
Mr. Gannikrishna,Adv.

Civil Appeal No(s). 626/2015 etc.

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UPON hearing the counsel the Court made the following
O R D E R

Ad-valorem court fee has been filed in all the matters.

Delay, if any, in filing the Ad-valorem court fee is condoned.

(KUSUM LATA SYAL)
SENIOR PERSONAL ASSISTANT

(ANITA RANI AHUJA)
COURT MASTER (NSH)